into the question after the Reserve Bank's machinery for the control and inspection of banks had been fully developed and a sufficient number of banks licensed to do banking business. The matter will be considered by Government at the appropriate time.

SHRI B. C. GHOSE: Do I understand that the Reserve Bank has not yet set up an organisation for inspection of commercial banks at all?

SHRI M. C. SHAH: The Reserve Bank has set up an organisation to inspect the banks and they have already inspected certain banks.

SHRI B. C. GHOSE: Inasmuch as the Reserve Bank has been doing that for the last few years, why is it that the Government have not yet thought it fit to appoint a committee to consider this question?

SHRI M. C. SHAH: But all the banks have not yet been, inspected so far. Of the 581 banks which have applied for licences, the Reserve Bank has not been able yet to inspect more than 359 and licences have been given only to 31 to carry on business while 302 have been called upon to submit periodical reports.

SHRI B. C. GHOSE: Are they scheduled banks?

SHRI M. C. SHAH: They are banks under the Banking Companies Act, those which were doing business before the passing of the Act, and they can continue to do business after the inspection if the Reserve Bank says they are all right. If the Reserve Bank says that they cannot do business, then licences will not be issued; and so all these banks have applied and many of them are sending returns also.

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUES-TIONS

USE OF BRITISH SYMBOLS IN THE INSIGNIA OF THE ARMED FORCES

◆379. SHRI M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be pleased to state whether the British Crown and other British Symbols are still being used in the badges and insignia of our Armed Forces, if so, when Government propose to stop the use of such symbols?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): The hon. Member is apparently referring to the Crown and other British symbols which were used in the badges and insignia of the Armed Forces before India became a Republic. Government have already decided that the Crown should be replaced by the three Ashoka Lions, and the four-pointed star of the Order of the Bath by the five-pointed star of India. Such replacement on badges, buttons etc. has been effected already in most of the cases, and new designs for replacement in the remaining few cases are in the stage of drawing approval or manufacture.

REPAIR OF A CRASHED AIRCRAFT BELONGING TO BELGIAN EMBASSY

•380. SHRI M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be pleased to state:

- (a) whether it is a fact that the Indian Air Force has undertaken repairs to a crashed aircraft belonging to the Belgian Ambassador in the month of February or March 1953;
- (b) whether it is permissible under the regulations applicable to. the Indian Air Force to undertake repairs to an aircraft belonging to a foreign individual; and
- (c) whether the repair charges have been paid; if so, how much and when?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) The IA.F. have not repaired any aircraft belonging to the Belgian Ambassador but have repaired an aircraft belonging to one De-San, who is at present serving as Counsellor to the Belgian Embassy in New Delhi. The aircraft crashed at Kanpur in February 1951 and at that time Mr. De-San was serving on the Belgian Ambassadorial staff at Bangkok.

- (b) Yes.
- (c) Not yet, as the repair work has not been completed. A complete record has been kept of the work done and on completion of the repairs, the charges will be recovered. The aircraft will be delivered thereafter.

SETTING UP OF AN INSTITUTE OF PUBLIC ADMINISTRATION

•407. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state whether Government propose to Institute of an Administration? If so, what will be the functions of this Institute and on what lines it will be run?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): A draft scheme for the establishment of an Institute of Public Administration has been prepared and it is hoped to finalise it very shortly.

The Institute will be a non-political autonomous association of persons and organisations interested in the study of Public Administration and its objective will be to promote that study in a scientific, constructive and co-operative spirit. The Institute will be registered as a society under Act XXI of 1860 and its affairs will be conducted in accordance with the provisions of the Memorandum of Association and such rules as the Institute may adopt for itself.

PLANES FOR THE USE OF THE PRESIDENT AND THE MINISTERS OF THE UNION

to Ouestions

- *408. SHRI P. V. NARAYANA: Will the Minister for DEFENCE be pleased to state:
- (a) whether it is a fact that two special planes have been ordered for the use of the President and the Ministers of the Union; and
- (b) if so, with whom the orders have been placed, what is the estimated cost of the planes and when they are likely to be delivered?

MINISTER THE FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) Two Vickers Viscounts have been ordered to replace the dakotas in the V. I. P. (Very Important Personnel) flight of the Air Headquarters Communications Squadron. They are for the use of the President, the Prime Minister and the V. I. Ps

(b) Orders have been placed on Messrs. Vickers Armstrongs Limited in the United Kingdom. One aircraft will be of standard version and the other will be modified to meet V. I. P. requirements. The cost of the former is Rs. 31-53 lakhs and that of the latter Rs. 32-20 lakhs. Delivery is expected in 1955

DISPUTES AS TO OWNERSHIP OF PROPERTIES ETWEEN THE NIZAM OF HYDERABAD ND THE STATE OF HYDERABAD

- *409. SHRI V. K. DHAGE: Will the Minister for STATES be pleased to state:
- (a) whether any dispute has arisen as to the ownership of certain properties between the Nizam of Hyderabad and the Government of Hyderabad; and
- (b) if the answer to part (a) above be in the affirmative,
 - (i) what are the properties involved in the dispute; and
 - (ii) what the value of those is properties?